

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

O.A. 2254/98

(5)

New Delhi this the 9th day of December, 1998.

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Hon'ble Shri N. Sahu, Member (A)

Bhudev Sharma
alised Bhudev Prasad Sharma
S/O Shri Ganga Prasad Sharma
R/O B-27, New Ashok Nagar,
New Delhi.

... Applicant

(By Advocate Shri U. Srivastava)

Vs.

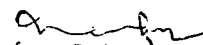
1. Govt. of NCT of Delhi through
the Chief Secretary, 5,
Sham Nath Marg, New Delhi.
2. Director General
Delhi Home Guards and Civil Defence
CTI Complex, Raja Garden, New Delhi.
3. The Commandant,
Delhi Home Guards and Civil Defence,
CTI Complex, Raja Garden,
New Delhi.


... Respondents

O R D E R (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Member (J))

After hearing Shri U. Srivastava, learned counsel for the applicant for some time, he seeks permission to withdraw the OA. Accordingly OA is dismissed as withdrawn. In the circumstances, Registry may return copies of the OA keeping one copy for record purposes, as prayed for by learned Counsel.


(N. Sahu)
Member (A)


(Smt. Lakshmi Swaminathan)
Member (J)